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Title: Laid Final Action Taken Statements of the Committee on Welfare of Scheduled Castes and Scheduled Tribes.

SHRI GOBINDA CHANDRA NASKAR (BANGAON): I beg to lay on the Table the following Final Action Taken Statements (Hindi and English versions) of the Government:-

On the recommendations contained in Chapter I of the Eleventh Report (15th Lok Sabha) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes regarding Action Taken by the Government on the Thirty-third Report (14th Lok Sabha) pertaining to the Ministry of Tribal Affairs on "National Commission for Scheduled Tribes – Its mandate and achievements – A review of its organisation and working".

- (2) On the recommendations contained in Chapter I of the Seventeenth Report (15th Lok Sabha) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes regarding Action Taken by the Government on the Fourth Report (15th Lok Sabha) pertaining to the Ministry of Petroleum and Natural Gas on "Reservation for Scheduled Castes and Scheduled Tribes in allotment of Gas and Petrol Agencies".

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...(Interruptions)